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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 15286/2025 & CM APPL. 62629/2025

VIDHISH GARER

.....Petitioner

Through: Mr. Anshuman Saxena, Mr. Lovesh Mamnani, Ms. Kanishka Chandnani, Advs

versus

UNION OF INDIA & ANR.

....Respondents

Through: Mr. Neeraj, SPC, Mr. Ravi Mittal, GP, Mr. Soumyadip Chakraborty,

Adv.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA ORDER(ORAL)

% 06.10.2025

C. HARI SHANKAR, J.

- 1. The respondent submits that the petitioner has been selected in place of the person whose selection stands challenged in this writ petition.
- **2.** Accordingly, the petitioner submits that the grievance in the writ petition stands assuaged.
- **3.** The writ petition is accordingly disposed of.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

OCTOBER 6, 2025/AT